



2026:AHC:39820-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 29978 of 2025

Annu @ Kamran Khan

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Narendra Singh
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioner, learned A.G.A. for the State and perused the record.
2. After some arguments, learned counsel for the petitioner has made a statement at the Bar that he does not intend to press this petition and seeks to withdraw it.
3. Learned AGA has no objection to the aforesaid prayer.
4. In view of the above statement, the instant writ petition is dismissed as withdrawn.

(Achal Sachdev,J.) (Rajiv Gupta,J.)

February 23, 2026
KU